

(b) Madhya Pradesh have in August '90 submitted a project report for installation of a 817 MW gas based power station in Bhandar Tehsil of District Gwalior. The project envisages the use of gas from HBJ pipeline.

(c) Certain inputs such as compliance of Section 29 of ES Act, 1948, gas linkage, environmental (Centre), environmental (State), water availability, National Airports Authority etc. have not been tied up by the State Government. The scheme can be considered for techno-economic clearance of CEA only when all the necessary inputs for the Gwalior GTCC TPS are tied-up.

#### RAIL LINK FROM BHADRAK TO PARADEEP

908. SHRI ANADI CHARAN DAS : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any demand for linking Bhadrak with Paradeep via Jaipur Town and Kendrapara (South-Eastern Railway);

(b) if so, the details thereof;

(c) whether any survey has been conducted or proposed to be conducted for this route;

(d) if so, the details thereof; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

(e) At the beginning of 1991-92, Railways had on hand 24 new line projects totalling 2070 km and 1' gauge conversion projects for 2118 km. The balance of funds required for their completion is about Rs. 3,005 crores. The outlay provi-

ded by the Planning Commission is Rs. 250-300 crores a year for these projects. At this rate it would take several years to complete even the on-going schemes. As such it would be difficult to take up the above work. Under the circumstances no useful purpose will be served by carrying out survey for the proposed line at present.

#### OFFSHORE OIL DRILLING BY PRIVATE COMPANIES

909. DR. C. SILVERA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether certain companies involved in off-shore oil drilling have been pressurising the Oil and Natural Gas Commission (ONGC) to change the tender evaluation norms;

(b) if so, the details thereof and the reasons therefor; and

(c) the benefits to be enjoyed on relaxation of these norms ?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND) : (a) No, Sir.

(b) and (c) Do not arise.

#### NEW ITEM CAPTIONED "AIRLINES—A MESS FOR SCINDIA TO CLEAR"

910. SHRI ASHOK ANANDRAO DESHMUKH : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the attention of the Government has been drawn to the news item captioned "Airlines—A mess for Scindia to clear" appearing in the "Hindustan Times" dated July 8, 1991; and

(b) if so, the reaction of the Government thereto ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA) : (a) Yes, Sir.